

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/49 /2013

Date : 26.04.2013

I

On account of administrative exigencies, the following transfers/ posting of the Judicial Officers in the District Judge Cadre, are made with immediate effect as under :-

S. No.	Name of Officer SARVA SHRI/MS./SMT	From	To	Vice SARVA SHRI/MS. /SMT.
1.	Deepak Maheshwari	Registrar (Vig.) RHC Bench, Jaipur	Registrar (Examination)	Vacant
2.	Harphool Singh	Sessions Judge, Spl. Court, ACD Cases, Udaipur	Judge, Spl. Court, Communal Riots Cases, Tonk	Smt.Kamal Dutt
3.	Anil Kumar Gupta	DJ, Jhalawar	DJ, Sikar	Vacant
4.	Kailash Chandra Sharma	DJ, Baran	DJ, Alwar	Vacant
5.	Kailash Chandra Meena	Judge, Spl. Court, Communal Riots Cases, Jaipur	DJ, Baran	Kailash Chandra Sharma
6.	Narsigh Das Vyas	ADJ No.1, Bhilwara	Sessions Judge, Special Court, ACD Cases, Udaipur	Harphool Singh
7.	Surendra Kumar Jain	ADJ, Nimbahera	Sessions Judge, Special Court, ACD Cases, Jodhpur	Vacant
8.	Arun Kumar Dubey	ADJ No.3, Bharatpur	ADJ, Khetri	Gajanand Sharma
9.	Mamta Vyas	ADJ No.3, Beawar	ADJ, Sambhar	Naval Sharma Kishore
10.	Jhumar Lal Chouhan	ADJ, Karauli	ADJ Sumerpur	Satyajit Rai
11.	Madhvi Dinkar	ADJ No.11, Jaipur Metropolitan	ADJ, Nagaur	Vinod Kumar Bharwani
12.	Phool Chand Jhanjhariya	ADJ, Gulabpura (Bhilwara)	ADJ, Kekri	Vacant
13.	Subha Mehta	Spl. Judge, SC/ST Cases Court, Tonk	ADJ No.1, Sikar	Vacant
14.	Ravi Kumar Gupta	ADJ, Malpura (Tonk)	ADJ No.3, Ajmer	Uma Shanker Vyas
15.	Kamal Chand Nahar	ADJ No.1, Bayana (Bharatpur)	ADJ, Deedwana	Surya Prakash Kakara
16.	Vinod Kumar Bharwani	ADJ, Nagaur	ADJ No.1, Hindaun	Vacant
17.	Gajanand Sharma	ADJ, Khetri (Jhunjhunu)	ADJ No.4, Jaipur Metropolitan	Vacant
18.	Surya Prakash Kakra	ADJ, Deedwana (Merta)	ADJ No.1 Jhunjhunu	Mahaveer Prasad Sharma-I
19.	Vishnudutt Sharma-II	ADJ No.5, Jaipur Metropolitan	ADJ Sojat	Jhabarmal Jat
20.	Om Kumar Vyas	ADJ, Bhinmal	ADJ No.2, Chittorgarh	Vacant

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21.	Chandra Shekhar Sharma	ADJ, Barmer	ADJ Churu	Vacant
22.	Naval Kishore Sharma	ADJ, Sambhar	ADJ Beawar No.3,	Mamta Vyas
23.	Shiv Dayal Singh	ADJ No.1 Hanumangarh	ADJ No.1, Bayana	Kamal Chand Nahar
24.	Nandini Vyas	ADJ No.2, Ajmer	Spl. Judge, SC/ST Cases Court, Jodhpur	Vacant
25.	Rajendra Kumar	ADJ, Srimadhapur (Sikar)	ADJ No. 1, Kishangarhbas	N.S. Dhaddha
26.	Satyajeet Rai	ADJ, Sumerpur(Pali)	ADJ No.1, Bundi	Ravindra Kumar Maheshwari
27.	Rameshwar Dayal Rohila (On request)	ADJ No.14, Jaipur Metropolitan	ADJ, Shahapura (Jpr.Distt.)	Vacant
28.	Ashok Kumar Sharma-II	Spl. Judge, SC/ST Cases Court, Alwar	ADJ, Malpura (Tonk)	Ravi Kumar Gupta
29.	Rekha Bhargava	ADJ No.5, Udaipur	ADJ, Rajsamand	Vacant
30.	Mukesh Bhargava	ADJ No.4, Udaipur	ADJ, Nathdwara	Ravindra Kumar Joshi
31.	Ravindra Kumar Joshi	ADJ, Nathdwara	ADJ No.4, Udaipur	Mukesh Bhargava
32.	Mohd.Anwar Ali (On request)	ADJ No.1, Behror	ADJ No.5 Jaipur Metropolitan	V.D. Sharma-II
33.	Jagmohan Sharma (On request)	ADJ No.2, Beawar	ADJ No.14, Jaipur Metropolitan	Rameshwar Dayal Rohila
34.	R.K.Maheshwari	ADJ No.1, Bundi	ADJ, Nimbahera	Surendra Kumar Jain
35.	Sandeep Kumar Sharma	ADJ, Chomu	ADJ, Bhinmal	Om Kumar Vyas
36.	Jhabarmal Jat (On request)	ADJ, Sojat	ADJ, Chomu	Sandeep Kumar Sharma
37.	Niramal Singh Meratwal	Registrar (Classification) RHC, Jodhpur	Registrar (Rules),RHC, Jodhpur	Praveer Bhatnagar
38.	Brijendra Kumar	Additional Director, RSJA, Jodhpur	Registrar (Classification)R HC Jodhpur	N.S. Meratwal
39.	Kedar Lal Gupta	ADJ, Nohar	ADJ, Neem-ka-Thana	Vacant

II

The services of **Shri Goverdhan Bardhar**, an officer in the District Judge Cadre presently posted as District & Sessions Judge, Ganganagar, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar(Vigilance), Rajasthan High Court Bench, Jaipur.**

III

Shri Goverdhan Bardhar, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar(Vigilance), Rajasthan High Court Bench, Jaipur** with immediate effect.

IV

The services of **Shri Janardan Vyas**, an officer in the District Judge Cadre, presently posted as Registrar(Vigilance),Rajasthan High Court, Jodhpur, are placed at

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the disposal of Hon'ble High Court for his posting on some other post.

V

Shri Janardan Vyas, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court, is hereby transferred / posted as **District & Sessions Judge, Merta** with immediate effect.

IV

The services of **Shri Praveer Bhatnagar**, an officer in the District Judge Cadre, presently posted as Registrar(Rules), Rajasthan High Court, Jodhpur, are placed at the disposal of Hon'ble High Court for his posting on some other post.

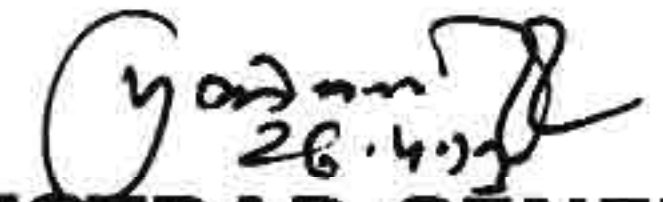
V

Shri Praveer Bhatnagar, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court, is hereby transferred / posted as **Additional District & Sessions Judge, Phalodi (Jodhpur District)** with immediate effect.

Note:

1. **The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.**
2. **The officer transferred on his own request shall not be entitled to claim transfer allowance and joining time.**
3. **Sarva Shri Rakesh kumar Bansal, Smt. Kamal Dutt, Narendra Singh Dhaddha, Uma Shanker Vyas & Surendra Kumar Jain will await their posting orders at respective places in case the successors join before issuance of their posting orders.**

BY ORDER,



REGISTRAR GENERAL

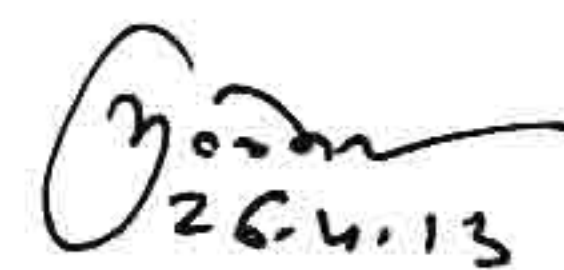
Date : 26.04.2013

No.Estt.B2(v)1/2013/5748

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/PO. all tribunals.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./
Building Cell.



REGISTRAR GENERAL